

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Implementation of Litigation Policy – Augmenting staff requirement of District Litigation Offices.

Order No: **150** -JK (LD) of 2021.
Dated : 15 - 07 - 2021.

In the interest of administration and to augment staff requirement of District Litigation Offices, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Mir Mudisar, Associate Law Officer presently posted in the Department of Law, Justice and Parliamentary Affairs holding additional charge Labour and Employment Department is transferred and posted in the District Litigation Office, Bandipora against available post. However, he shall continue to lookafter the work of Mapping of the Department till further orders;
2. Mr. Ajaz Ahmad Monga, Associate Law Officer presently posted in the Directorate of Health Services, Kashmir is transferred and posted in the District Litigation Office, Baramulla against available post;
3. Mr. Farooq Ahmad Bhat, Associate Law Officer presently posted in the office of Managing Director, Power Development Corporation, J&K is transferred and posted in the District Litigation Office, Kupwara against available post;
4. Mr. Eshan Mahajan, Associate Law Officer presently posted in the office of Principal, Government Medical College, Kathua is transferred and posted in the District Litigation Office, Kathua against available post. However, he shall continue to lookafter the litigation work of the office of Principal, Government Medical College, Kathua till further orders;
5. Smt. Neha Singh, Associate Law Officer presently posted in the office of Commissioner, Relief (M), Jammu holding additional charge Directorate of Floriculture, Jammu is transferred and posted in the District Litigation Office, Samba against available post;
6. Mr. Abdul Majid Kelam, Associate Law Officer presently posted in the Health and Medical Education Department is transferred and posted in the District Litigation Office, Kishtwar against available post;
7. Mr. Aeraz Mushtaq Laway, Associate Law Officer presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the District Litigation Office, Kulgam against available post. However, he shall lookafter the litigation work of District Litigation Office, Shopian till further orders;
8. Mtr. Nadiya Shafi, Assistant Law Officer presently posted in the Principal, Government Dental College, Srinagar is transferred and posted in the District Litigation Office, Pulwama against available post;
9. Mr. Mohd Shaban Attu, Assistant Law Officer presently posted in the office of Conservator of Forest, Chenab Circle, Doda is transferred and posted in the District Litigation Office, Doda against available post. However, he shall continue to lookafter the litigation work of the office of Conservator of Forest, Chenab Circle, Doda till further orders;

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10. Smt. Laxmi Rampal, Assistant Law Officer presently posted in the Directorate of Litigation, Jammu holding additional charge in the office of Managing Director, JK Housing Board, Jammu is transferred and posted in the District Litigation Office, Jammu against available post. However, she shall continue to look after the litigation work of the office of Managing Director, JK Housing Board, Jammu till further orders;
11. Mr. Ankush Sharma, Assistant Law Officer presently posted in the office of Service Selection Board (Central Office) is transferred and posted in the District Litigation Office, Reasi against available post;
12. Smt. Nadiya Gul, Assistant Law Officer presently posted in the Directorate of Horticulture, Kashmir is transferred and posted in the District Litigation Office, Budgam against available post;
13. Mr. Partap Singh, Assistant Law Officer presently posted in the Directorate of Sericulture, J&K is transferred and posted in the District Litigation Office, Ramban against available post;

Consequent upon above, the following arrangements are made:-

1. Mtr. Saria Qudisa, Legal Assistant presently posted in the Directorate of Litigation, Kashmir is transferred and posted in the District Litigation Office, Srinagar;
2. Mr. Verinder Bhat, Legal Assistant (M) presently posted in the office of Deputy Commissioner (Relief), Srinagar is transferred and posted in the Health and Medical Education Department vice Mr. Abdul Majid Kelam;
3. Mr. Bilal Ahmad Bhat, Assistant Law Officer presently posted in the Directorate of Ecology, Environment and Remote Sensing, J&K is transferred and posted in the Directorate of Health Services, Kashmir vice Mr. Ajaz Ahmad Monga;
4. Mr. Jhon Mohd Dar, Assistant Law Officer presently posted in the Directorate of Economics and Statistics, J&K holding additional charge Directorate of ICPS, J&K is transferred and posted in the Labour and Employment Department; and
5. Mr. Mehraj Gul, Junior Legal Assistant (M) presently posted in the Department of Disaster Management, Relief, Rehabilitation and Reconstruction is transferred and posted in the District Litigation Office, Ganderbal against available post.

The Associate Law Officer/Assistant Law Officer posted in District Litigation Offices shall report to the Deputy Commissioners concerned and shall furnish on daily basis the status of the litigation involving government in the Courts within their respective Districts.

The above officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order.


(Ashish Gupta)
Additional Secretary to Government.

No:- LAW-Estt/102/2021-10.

Dated:- 15 - 07 - 2021.

Copy to the:-

1. Additional Chief Secretary, Health and Medical Education Department. Commissioner/Secretary to Government, Labour and Employment Department.
2. Secretary to Government, Department of Disaster Management, Relief, Rehabilitation and Reconstruction.

3. Managing Director, Power Development Corporation, J&K.
4. All Deputy Commissioner, Kashmir/Jammu with the request to provide suitable accommodation and to provide necessary infrastructure to the Associate Law Officers/Assistant Law Officers for performing the official duties.
5. Principal, Government Medical College, Kathua.
6. Principal, Government Dental College, Srinagar.
7. Secretary, J&K Public Service Commission, J&K Srinagar.
8. Secretary, J&K Service Selection Board, J&K Srinagar.
9. Commissioner, Relief (Migrant), Jammu.
10. Managing Director, J&K Housing Board, Jammu.
11. Conservator of Forest, Chenab Circle, Doda.
12. Director, Health Services, Kashmir.
13. Director Horticulture, Kashmir.
14. Director, Floriculture, Jammu.
15. Director, Sericulture, J&K.
16. Director, Ecology, Environment and Remote Sensing, J&K Srinagar.
17. Director Finance, Department of Law, Justice and Parliamentary Affairs.
18. Director Litigation, Kashmir.
19. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
20. District Litigation Officer, Kupwara/Baramulla/Bandipora/Ganderbal/Shopian/Budgam/Pulwama/Kulgam/Kathua/Samba/Kishtwar/Doda/Jammu/Reasi/Ramban.
21. Incharge Website.
22. Concerned Officials for compliance.
23. Order file.